


PFA/82/2012-Ad-II  
Government of India  
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5<sup>th</sup> Floor  
New Delhi, Dated: 18 January, 2013

**Office Order**

Consequent upon his transfer vide order number A-22011/1/2012 dated 9.1.2013, Sh. Raj Kumar Gupta, STA in Headquarter, MCA is hereby relieved from his duties w.e.f 18.1.2013 (afternoon) with the direction to resume his duties at ROC Kanpur.

  
18-1-13  
(R.K. Pandey)

Under Secretary to the Government of India  
Ph: 23383507

Copy to:

1. Official concerned (in view of his request for this transfer)
2. PAO, MCA, New Delhi
3. Cash Section (2copies)
4. RD (NR)
5. DII (UCN)
6. ROC Kanpur
7. Guard File
8. E.Gov. Cell for uploading in Employees Corner/transfer